

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 344/MP/2018  
Alongwith IA No.26/2019**

Subject : Petition for approval of the additional expenses on account of Wage Revision, Additional Manpower, Increase in Performance Related Pay Kitty, Certification Linked Incentive and higher O&M expenses for the control period 2014-19.

Petitioner : Power System Operation Corporation Ltd. (POSOCO)

Respondents : Uttar Pradesh Power Corporation Limited and Others

Date of Hearing : 23.4.2019

Coram : Shri P.K. Pujari, Chairperson  
Dr. M.K. Iyer, Member  
Shri I.S. Jha, Member

Parties present : Ms. Minaxi Garg, POSOCO  
Shri Ashok Rajan, POSOCO  
Shri S.R. Narsimhan, POSOCO  
Shri Rakesh Kumar, POSOCO  
Shri Y.K. Sharma, POSOCO  
Shri N. Nallarajan, POSOCO

**Record of Proceedings**

The representative of the Petitioner submitted that as per the RoP dated 4.4.2019 the Respondents were required to file their replies by 18.4.2019. However, no response has been received from the Respondents till date.

2. After hearing the representative of the Petitioner, the Commission reserved order in the Petition.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**